

ORDER SHEET

O.A / MA / RA / CP NO. 1256 OF 2003Applicant/s Om Veer Sagar Respds. U.O. 1828Advocate for Applicant/s A. Rajendra Advocate for Respondent/s Dr. D.K. Sinha Ach

Notes of the Registry	Orders of the Tribunal	Sheet No. 9
N.O. R.D.T. 14/09/10. Counter and Rejoinder has been exchanged. pleadings are complete. Dr. submitted SL 14/9/10 for (J) 20-9-10 DR (J) List TA/CA/RA/CCA/MA before Hon. Bench. for Adm./order/1 fl. ca or in a week Commencing w.e.f. 0.6.10.10 DR (J) 20-9-10	8-10-2010 Hon' Dr. K.B.S. Rajan, JM Hon' Mr. S.N. Shukla, AM List on 27.10.2010. AM JM Shashi/ 27.10.2010 Hon. Dr. K.B.S. Rajan, JM Hon. Mr. S.N. Shukla, AM Sri Ajai Rajendra learned Counsel for the applicant: It is stated by applicant's Counsel that by the elapsing of time the OA has become infructuous. Accordingly the OA is closed having become infructuous. No cost. AM JM	

Contd. On Sheet No. _____